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(b^' when- tbw first', prototype test isscheduled;

(Q)> what is the cost of the pro - jack and (d). what is the position of the indigenous-engine engme for ECAT

THE MINISTER. of STATE - IN THE; MINISFERY DEFENCE (DR. ffAJA RASIKNNA;)-: (a-) The Project Definition Phase' of< the LCflt has been completed. The detailed' documents have. Been studied by the users/experts. The approach, now proposed, is to proceed ahead with LCA-. devwlejpment iff; two phases. The first phase would; involve' develop-meirt off two prototypes in order- to prove advanced technologies being incorporated in the LCA. Based on the progress of Phase I; clearance for Phase H involvings development and productionisatien would be progressed. The proposal far design, dever lopment and productions of- two prototypes during Phase I is under exa-examination erf the management of Aeronautical! Development Agency.

- (b.). *UL* view of the approach indi< cated. above,, the first flight of the first prototypes is., planned in the year 1995:
- (c) The- project cost for, launching of the first phase is being worked out. The total cost of the,project for development is, however, estimated to be Rs. 3000 crores at 1989 > price level.
- (d), A project for. design.and development of indigenous engine viz. GTXraaVS. was. sanctioned, in. March, 89. Design and test activities, on. components are in progress. Core engine layout has been completed. Forging drawings for the- cesre engine: components; . excluding turbine and. compressor, have been Finalised

## Modifeation in sports guidelines

- US. SHRI SURESH KALMSDI: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that, the Guidelines On Sports are being re vised; and
- (b): whether Government, propose to call a meeting of the Indian Olympic Association and the National Federationsto discuss the modification i of the Guidelines?

THE MINISTER OF STATE' IN THE MINISTRY OF SCIENCE AND TECHNOLOGY WITH ADIHTFOWHL CHARGE OF THE MINISTER. GIF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY- OF HUMAN RESOURCE DEVELOPMENT: (0mm. M. G. K. MEMOS): (a) No, Sir.

(b) There is- presently no pjroposal to call such a meeting.

## Air Crashes in the IAF

- 114; SHRI; SURESH KALMADI: Will the PRIME, MINI&TERJbe..pleased to state;
- (a) what is the number of air crashes in the IAF during the last three years
- (b) what are the reasons for the accident rate being so alarmingly high; and.
- (c) what steps have been taken-by Government to implement the IfFantaine Report?

THE MINISTER- OF. STATE. IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (hi The accident rate in the. IAF is not alarmingly high. It has been registering a gradual downward trend over the last 3 years. It would not be in the public interest to disclose information regarding the numbfsr of crashes.

(c) La'Fontaine Committee had made 45 recommendations, which were grouped into 32. Government accepted 30 of these recommendations which have implemented.

## Stationing of Pak forces in the uniform of Rangers on the borders

- 115. SHRI SURESH KALMADI: Will the PRIME MINISTER be pleas ed to state:
- (a) whether Government are aware of the movement of Pakistan's Army Personnel, who are stationed at the Pakistan Rangers post On the other side of the border in various sectors in the Rangers' dress;
- (b) if so, the details of steps taken by the Indian authorities to check possible adventurist moves of Pakistani forces;
- (c) whether it is also a fact that there has been a noticeable increase in this infiltration from across the border and spying activities carried on by Pak agents in the border areas;
- (d) if so, the steps taken by the authorities to contain the same and the results yielded during the last three months?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA); (a) Government has seen reports in this regard.

(b) to (d) Government constantly monitor all developments having a bearing on our national security and take appropriate measures to ensure full defence preparedness at all times.

Special recruitment procedure fee handicapped persons in group D service

- 116. SHRI RAOOF VALIULLAH: Will the PRIME MINISTER be pleas ed to state:
- (a) whether the Department of Personnel have organised a special

recruitment procedure for recruiting Handicapped persons in Group 'D' categories; if so, when the last recruitment was done in Gujarat and how many persons were given employment;

to Questions

- (h) whether the Railways and other Central Government departments are not authorised to make recruitment against "hearing handicapped" quota; if so, whether vacancies have been advised to the Department of Personnel from Central Government agencies and Departments in the State of Gujarat and what action has been taken by the Personnel Department; and
- (c) whether Government are considering further directives in the matter of recruitment of Handicapped: if so, when the fresh guidelines are likely to be issued?

**PRIME** MINISTER. VISHWANATH PRATAP SINGH): (a) and (b) Central Government Departments including the Railways are competent to make recruitment against vacancies reserved for hearing handicapped. A special Recruitment Committee has been constituted by the Central Government for recruitment of blind and 'deaf candidates to Group 'C and 'D' posts under the Special Recruitment Procedure. 11 reserved vacancies (% for visually 1 handicapped and 9 for hearing handicapped) in Group 'D1' categories have been reported from offices in Gujarat. Recruitment to these posts wil' be made on the basis of interview.

(oV No, Sir. Demonstration by scientists

## of CSIR

117. SHRI CHATURANAN MISHRA: SHRl **GURUDAS** DAS **GUPTA:** 

Will the PRIME MINISTER pleased to state:

(a) whether the Scientists and other employees of the Council of